

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/78(CHE)/2021
IN
PETITION NUMBER : CP/1307/2018
NAME OF THE PETITIONER : Aaria Projects Ltd
NAME OF THE RESPONDENTS : V. Venkata Sivakumar (Liquidator)
M/s. The Jeypore Sugar Company Ltd
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

Counsel for the Applicant is represented by Ld. Senior Counsel Mr. P. Chidambaram. Ld. Liquidator Mr. V. Venkata Sivakumar for R5 is present. Ld. Counsel Mr. Varun Srinivasan for R2 is present.

List the matter on **25.03.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS